NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



T.C.P No. 96/(MAH)/2015 CA No. 17 & 23/2017 & 56/2016

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.12.2017

NAME OF THE PARTIES:

Aneesha Dutta & Anr.

V/s.

Ashu Dutt Network Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 397/398 & 58 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Mr. Santash Paul Counsel

alw Ms. Chaibika Pathi Adv. for Chartisha

ilb Vidhii Pautners Pehiboner

ORDER

CA 56/2016 & 17, 23/2017 in TCP 96/397-398/NCLT/MB/MAH/2015

By order of the Bench and as per the convenience of the parties, list this matter on 2.1.2018.

Sd/V. NALLASENAPATHY
Member(Technical)

Sd/-M. K. SHRAWAT Member (Judicial)